NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.01/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M.

Name of the Company Under Section		Mangalmurti Commodeal Pvt.LtdVersus- Rupnarayan Vanijya Pvt.Ltd. & Ors. 397/398		

1. CS deepak Kumar Khaitan hadising Company Secretary

2. Cs Sonam Aganual Repordent
Panchaing company senetary. No.4 Sonam Aganual
2010717.

Archana Hanpunia

<u>24 07 2017- C.P.No.01/2016 – Magalmurti Commodeal Pvt. Ltd. Vs. Rupnarayan Vanijya Pvt. Ltd. & Ors.</u>

ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) 4 are present.

Both sides prayed for some time. Heard, prayer is allowed.

Fixed on 25.08.2017.

MANORAMA KUMARI MEMBER(J)